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ITEM NO.29 COURT NO.11 SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17921/2012
(From the judgement and order dated 28/03/2012 in CMWP No.44864/2005
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

VIKRAM SINGH Petitioner(s)

VERSUS

M/S PRADHAN PRABHANDHAK & ORS. Respondent(s)
(With appln(s) for exemption from filing O.T. and prayer for interim
relief and office report)

Date: 06/07/2012 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Petitioner(s) Mr. SP Singh,Sr.Adv.
Mr. DS Parmar,Adv.
Mr. Susheel Tomer,Adv.
Mr. Pramjeet Mishra,Adv.
Mr. Anil Kumar Gupta-II,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.
Tag with SLP (C) No. 4682 of 2012.

(N.K. Goel)
Court Master

(Veena Khera)
Court Master